

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 14.09.2022 (WEDNESDAY)**

## **COURT-IV**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Contempt Case (AT) No. 22 of 2021 in Comp. App. (AT) No. 136 of 2020	Ashish O. Lalpuria Vs. Kumaka Industries Ltd. & Ors.	Gaurav Gadodia	Harshavardhan Bhende-R1 to R3

### **For Admission (After Notice)**

2.	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand
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### **For Hearing**

3.	Comp. App. (AT) (Ins) No. 363 of 2022 & I.A. No. 963, 964, 965 & 1338 of 2022	Zexus Air Service Pvt. Ltd. & Anr. Vs. Capt. Samuel Tarig Omer Ahmad	Aman Vachher	Akanksha Mathur- IRP Shoaib Alam
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Hearing**

4.	Comp. App. (AT) (Ins) No. 353 of 2019 <b>(PH)</b>	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
5.	Comp. App. (AT) (Ins) No. 183 & 184 of 2022 <b>(PH)</b>	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	Rohit Sharma	Amar Vivek-R1 & 2 Abhishek Anand-R3 Himanshu Shekhar- R4 & R5 Arun Shrivastava

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**